

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 405/TT/2014

Date: 11.9.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval of Transmission Tariff from DOCO to 31.03.2019 for Vijayawada-Nellore 400 kV D/C line along with the extension of 400/220 kV substations at Vijayawada & Nellore AP and 1x63 MVAR line reactor at both ends of each circuit of Vijayawada-Nellore 400 kV D/C line under Transmission system associated with System strengthening –XVIII in southern regional grid

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 30.9.2015:-

- a. Auditor certificates along with complete set of duly filled up Tariff Forms as per actual COD;
- b. Copy of the Investment Approval / Revised Cost Estimate (if any) along with the apportionment of the same among the assets of project duly certified by Company Secretary;
- c. Computation of interest during construction from the date of infusion of debt fund up to scheduled COD and from scheduled COD to actual Date of Commercial Operation as per Regulation 11 (A) (1) of the 2014 Tariff Regulations;
- d. If there is any default in interest payment on loan, details thereof;
- e. Form-4A "Statement of Capital Cost" as per Books of Accounts (Accrual Basis) for all the assets, indicating the amount of Capital Liabilities in Gross Block;
- f. Details of un-discharged liability as on COD corresponding to the elements and year-wise discharge of liabilities by payment & by reversal duly certified by auditors;

g. Whether entire amount pertaining to initial spares has been discharged as on COD? If not, year-wise details of liability discharged w.r.t. initial spares;

2. You are also requested to submit to the undersigned, by 30.9.2015, editable Soft copy (excel format) of all the tariff forms (including the new/revised forms as mentioned above), and also editable soft copy (excel format) of information sought at para (c) above.

Yours faithfully,

Sd/
(Dr. P.K. Sinha)
Assistant Chief (Legal)